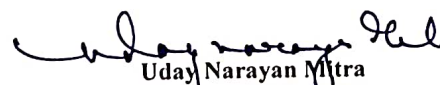


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR SAV STEELS PVT LTD**  
**OPERATING IN MANUFACTURING OF IRON AND STEEL PRODUCTS AT 5/53 JAGATIPOTA,**  
**KRISHAN MARKET ROAD, P.O. DHALUA KOLKATA 700152 WEST BENGAL**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS |                                                                                                                                                                                        |                                                                                                          |
|----------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|
| 1.                   | Name of the corporate debtor along with PAN/CIN/LLP No.                                                                                                                                | SAV STEELS PVT LTD<br>PAN: AAKCS6345P<br>CIN: U27109WB2006PTC109155<br>(Hereinafter referred to as 'CD') |
| 2.                   | Address of the registered office                                                                                                                                                       | 5/53 Jagatipota, Krishan Market Road, P.O. Dhalua Kolkata 700152 West Bengal                             |
| 3.                   | URL of website                                                                                                                                                                         | NA                                                                                                       |
| 4.                   | Details of place where majority of fixed assets are located                                                                                                                            | No asset of CD found at the Registered office.                                                           |
| 5.                   | Installed capacity of main products / services                                                                                                                                         | Not Known                                                                                                |
| 6.                   | Quantity and value of main products / services sold in last financial year                                                                                                             | Nil                                                                                                      |
| 7.                   | Number of employees / workmen                                                                                                                                                          | Nil                                                                                                      |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | Detail can be obtained by sending mail at: cirp.savsteels@gmail.com                                      |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:                                                                                              | Detail can be obtained by sending mail at: cirp.savsteels@gmail.com                                      |
| 10.                  | Last date for receipt of expression of interest                                                                                                                                        | 29.01.2023                                                                                               |
| 11.                  | Date of issue of provisional list of prospective resolution applicants                                                                                                                 | 03.02.2023                                                                                               |
| 12.                  | Last date for submission of objections to provisional list                                                                                                                             | 08.02.2023                                                                                               |
| 13.                  | Process email id to submit EOI                                                                                                                                                         | cirp.savsteels@gmail.com                                                                                 |

**Note:** In absence of information and documents (including latest financial statements) from the CD, the status given herein above is on the basis of the understanding of the RP gathered during the physical visit at the registered office of the CD on 15.11.2022 and information gathered from the public domain.

  
Uday Narayan Mitra

Interim Resolution Professional

IBBI Regn. No. IBBI/IPA-001/IP-P00793/2017-2018/11360

72/1, Dawnagazi Road, Bally, Howrah, West Bengal 711201

For SAV Steels Pvt Ltd. (in CIRP)

Kolkata the 14<sup>th</sup> of January 2023

